

NOTICE

Notice calling suggestions from trade on Notification under Section 11(3) of the Customs Act 1962 for notifying prohibition/restriction or obligation on import or export of goods under different statutes by different participating government agencies.

To streamline the trade processes, enhance facilitation, simplify compliances related to import or export of goods, as per the decisions taken in the meetings of NCTF chaired by Cabinet Secretary, it has been decided to notify prohibition or restriction or obligations/conditions relating to import or export of any goods or class of goods or clearances under Section 11(3) as those: -

(a) which are notified under the Principal Act thereof, by virtue of being deemed notification under Section 11 of the Customs Act, 1962; and

(b) which are notified in terms of order or notification or circular under the provisions of the rule or regulation under the Principal Act relating to the goods when imported or exported or both but not covered as deemed notification under the provisions of section 11(3) of the customs Act 1962.

2. The orders/notifications or circulars issued under the provisions of different rules/regulations/Act by different ministries/participating government agencies are classified as non-tariff measures and are aimed to put restrictions/prohibitions or conditions on the import or export of specified goods. In view of the provision contained in Section 11(3) of the Customs Act, 1962, it has been decided to notify a centralized repository of all such non-tariff measures with centralized control numbers and the same is published in the public domain for consultation.

3. These measures will help ensure that trade practices align with the overall regulatory framework, providing a clear and structured approach for managing imports and exports while abiding numerous control measures imposed by various ministries/departments/agencies related with the specific goods being imported or exported.

4. The notification is proposed to be issued under Section 11(3) of the Customs Act, 1962, which enables the central government to restrict or prohibit or set conditions/ put obligations on the import or export of goods in the public interest. The same is reproduced below: -

Section 11(3) of the Customs act :- Any prohibition or restriction or obligation relating to import or export of any goods or class of goods or clearance thereof provided in any other law for the time being in force, or any rule or regulation made or any order or notification issued thereunder, shall be executed under the provisions of that Act only if such prohibition or restriction or obligation is notified under the provisions of this Act, subject to such exceptions, modifications or adaptations as the Central Government deems fit.

5. Stakeholders/Trade are invited to provide their suggestions on improvements, if any, to the Draft Notification (enclosed as Annexure A) by email at uscus4.dor@gov.in and endorsed to dircus@nic.in by 15.09.2024.

Annexure A

DRAFT

NOTIFICATION /2024

GSR No..... In exercise of the powers conferred under Section 11(3) of the Customs Act, 1962 (52 of 1962), the Central Government being satisfied that it is necessary in the public interest so to do, hereby notifies prohibition or restriction or obligation relating to import or export of any goods or class of goods or clearance under under Section 11(3) as those –

- (a) which are notified under Section mentioned in column (3) of the Table-1 below under the Act mentioned in column (1) thereof, by virtue of being deemed notification under Section 11 of the Customs Act, 1962; and
- (b) which are notified in terms of order or notification or circular specified in Column (3) of table 2 below under the provisions of the Table-2 below, under the provisions of the rule or regulation or Act mentioned in the column (2) in the said Table-2 relating to the goods when imported or exported or both as mentioned in column (3) of said Table-2.

Table-1

Sl. No.	The Act	Section of the Act
(1)	(2)	(3)
1	The Foreign Trade (Development & Regulations) Act,1992 Notification dated the 10th August, 1992	Section 3
2	The Rubber Act, 1947	Section 11
3	The Spices Board Act, 1986	Section 32
4	The Tobacco Board Act, 1975	Section 20

Table-2

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
1	Plant Quarantine (Regulation of Import into India) Order, 2003 Under Destructive Insects and Pests, Act, 1914 by Ministry of Agriculture & Farmers'	(i) S.O. 167 (E) dated 06.02.2004	Import
		(ii) S.O. 644 (E) dated 31.05.2004	Import
		(iii) S.O. 203 (E) dated 14.02.2005	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Welfare	(iv) S.O. No. 263 (E) dated 25.02.2005	Import
		(v) S.O. 462 (E) dated 31.03.2005	Import
		(vi) S.O. 1121(E) dated 14.07.2006.	Import
		(vii) S.O. 1873(E) dated 31.10.2006.	Import
		(viii) S.O. 2074(E) dated 06.12.2006.	Import
		(ix) S.O. 2069 (E) dated 03.12.2007.	Import
		(x) S.O. 3 (E) dated 31.12.2007.	Import
		(xi) S.O. 2847 (E) dated 08.12.2008.	Import
		(xii) S.O. 2888(E) dated 15.12.2008.	Import
		(xiii) S.O. 2286(E) dated 09.09.2009.	Import
		(xiv) S.O. 2390(E) dated 16.09.2009.	Import
		(xv) S.O. 3269(E) dated 23.12.2009.	Import
		(xvi) S.O. 3298(E) dated 24.12.2009.	Import
		(xvii) S.O. 907(E) dated 21.04.2010.	Import
		(xviii) S.O. 2095(E) dated 27.08.2010.	Import
		(xix) S.O. 2284(E) dated 15.09.2010.	Import
		(xx) S.O. 2516(E) dated 11.10.2010.	Import
		(xxi) S.O. 2711(E) dated 04.11.20210.	Import
		(xxii) S.O. 3052(E) dated 28.12.2010.	Import
		(xiii) S.O. 887(E) dated 28.04.2011.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xiv) S.O. 296 (E) dated 27.02.2012.	Import
		(xxv) S.O. 2775(E) dated 23.11.2012.	Import
		(xxvi) S.O. 799(E) dated 21.03.2013.	Import
		(xvii) S.O.1378 (E) dated 28.05.2013,	Import
		(xviii) S.O.1531 (E) dated 14.06.2013	Import
		(xxix) S.O.1508 (E) dated 13.06.2014	Import
		(xxx) S.O. 1632 (E) dated 27.06.2014	Import
		(xxxii) S.O.2320 (E) dated 12.09.2014	Import
		(xxxiii) S.O.2542 (E) dated 29.09.2014	Import
		(xxxiv) S.O. 2879 (E) dated 11.11.2014	Import
		(xxxv) S.O. 3114 (E) dated 10.12.2014.	Import
		(xxxvi) S.O. 1413 (E) dated 26.05.2015.	Import
		(xxxvii) S.O. 2496 (E) dated 15.09.2015.	Import
		(xxxviii) S.O. 101(E) dated 13.01.2016.	Import
		(xxxix) S.O.680 (E) dated 07.03.2016.	Import
		(xl) S.O. 1873 (E) dated 25.05.2016.	Import
		(xl) S.O. 2192 (E) dated 23.06.2016.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xli) S.O. 2248 (E) dated 29.06.2016.	Import
		(xlii) S.O. 2453 (E) dated 05.07.2016.	Import
		(xliii) S.O. 2614 (E) dated 05.08.2016.	Import
		(xliv) S.O. 264 (E) dated 12.01.2017.	Import
		(xliv) S.O. 364 (E) dated 03.02.2017.	Import
		(xlvi) S.O. 1344 (E) dated 27.04.2017.	Import
		(xlvii) S.O. 1475 (E) dated 08.05.2017.	Import
		(xlviii) S.O. 2019 (E) dated 21.06.2017.	Import
		(xlix) S.O. 2152 (E) dated 06.07.2017.	Import
		(l) S.O. 2752 (E) dated 23.08.2017.	Import
		(li) S.O.3293 (E) dated 06.10.2017.	Import
		(lii) S.O. 3556 (E) dated 07.11.2017.	Import
		(liii) S.O. 4082 (E) dated 27.12.2017.	Import
		(liv) S.O. 1248 (E) dated 20.03.2018.	Import
		(lv) S.O. 1873 (E) dated 10.05.2018.	Import
		(lvi) S.O. 2059 (E) dated 24.05.2018.	Import
		(lvii) S.O. 2286 (E) dated 04.06.2018.	Import
		(lviii) S.O 3194 (E) dated 29.06.2018.	Import
		(lix) S.O. 3392 (E) dated 10.07.2018.	Import
		(lx) S.O. 3998 (E) dated 16.08.2018.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(lxi) S.O.5158 (E) dated 03.10.2018.	Import
		(lxii) S.O.5830 (E) dated 22.11.2018.	Import
		(lxiii) S.O.6224 (E) dated 18.12.2018.	Import
		(lxiv) S.O. 941(E) dated 19.02.2019.	Import
		(lxv) S.O.1728 (E) dated 06.05.2019.	Import
		(lxvi) S.O. 1817 (E) dated 24.05.2019.	Import
		(lxvii) S.O. 1954 (E) dated 11.06.2019.	Import
		(lxviii) S.O. 2525 (E) dated 15.07.2019.	Import
		(lxix) S.O. 3141 (E) dated 29.08.2019.	Import
		(lxx) S.O. 3357 (E) dated 17.09.2019.	Import
		(lxxi) S.O. 3594 (E) dated 01.10.2019.	Import
		(lxxii) S. O. 3845 (E) dated 21.10.2019.	Import
		(lxxiii) S.O. 4083 (E) dated 08.11.2019.	Import
		(lxxiv) S.O. 4615 (E) dated 21.12.2019.	Import
		(lxxv) S.O. 352 (E) dated 24.01.2020.	Import
		(lxxvi) S.O. 488 (E) dated 31.01.2020.	Import
		(lxxvii) S.O. 953 (E) dated 02.03.2020.	Import
		(lxxviii) S.O. 1404(E) dated 27.04.2020.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(lxxix) S.O. 2390(E) dated 20.07.2020.	Import
		(lxxx) S.O. 3646(E) dated 14.10.2020.	Import
		(lxxxi) S.O.4243(E) dated 17.11.2020.	Import
		(lxxxii) S.O. 1139 (E) dated 09.03.2021.	Import
		(lxxxiii) S.O. 1491(E) dated 07.04.2021.	Import
		(lxxxiv) S.O. 2512(E) dated 10.06.2021.	Import
		(lxxxv) S.O. 2511(E) dated 10.06.2021.	Import
		(lxxxvi) S.O. 3686 (E) dated 09.09.2021.	Import
		(lxxxvii) S.O. 5103(E) dated 02.11.2021.	Import
		(lxxxviii) S.O. 4870 (E) dated 25.11.2021.	Import
		(lxxxix) S.O.5134(E) dated 10.12.2021.	Import
		(xc) S.O. 1885(E) dated 05.04.2022.	Import
		(xci) S.O. 3456 (E) dated 26.07.2022.	Import
		(xcii) S.O. 1801(E) dated 21.04.2023.	Import
		(xciii) S.O. 2153(E) dated 10.05.2023.	Import
		(xciv) S.O. 2360(E) dated 31.05.2023.	Import
		(xcv) S.O. 2680(E) dated 19.06.2023.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xcvi) S.O. 3246(E) dated 20.07.2023.	Import
		(xcvii) S.O. 3682(E) dated 17.08.2023.	Import
		(xcviii) S.O. 3945(E) dated 05.09.2023.	Import
		(xcix) S.O. 4082(E) dated 15.09.2023.	Import
		(c) S.O. 4228(E) dated 26.09.2023.	Import
		(ci) S.O. 4366(E) Dated 06.10.2023.	Import
		(cii) S.O. 4552(E) Dated 17.10.2023.	Import
		(ciii) S.O. 4640(E) Dated 25.10.2023.	Import
		(civ) S.O. 4739(E) Dated 30.10.2023.	Import
		(cv) S.O. 4764(E) dated 01.11.2023.	Import
		(cvi) S.O. No. 1322 (E) dated 18.11.2003	
2	Drugs and Cosmetics Rule, 1945 Under Drugs and Cosmetics Act, 1940 by Ministry of Health and Family Welfare	(i) G.S.R. 431(E) dated 30.06.2005.	Export & Import
		(ii) G.S.R 917(E) dated 22.12.2009.	Export & Import
		(iii) G.S.R 45(E) dated 24.06.2011.	Export & Import
		(iv) GS.R. 101(E) dated 18.02.2011.	Export & Import
		(v) GSR 899(E) dated 27.12.2011.	Export & Import
		(vi) GSR 28(E) dated 17.01.2012.	Export & Import
		(vii) G.S.R. 724(E) dated 07.11.2013.	Export & Import
		(viii) G.S.R. 570(E) dated 07.08.2014	Export & Import
		(ix) G.S.R. 68(E) dated 03.02.2015.	Export & Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(x) G.S.R. 918(E) dated 30.11.2015.	Export & Import
		(xi) G.S.R. 287 (E) dated 08.03.2016.	Export & Import
		(xii) G.S.R. 897(E) dated 21.09.2016.	Export & Import
		(xiii) G.S.R.1041(E) dated 04.11.2016.	Export & Import
		(xiv) G.S.R 1179 (E) dated 31 Dec 2016	Export & Import
		(xv) G.S.R. 41(E) dated 17.01.2017.	Export & Import
		(xvi) G.S.R. 56(E) dated 19.01.2017.	Export & Import
		(xvii) G.S.R. 76 (E) dated 31.01.2017.	Export & Import
		(xviii) G.S.R. 103(E) dated 02.02.2017.	Export & Import
		(xix) G.S.R. 1337(E) dated 27.10.2017.	Export & Import
		(xx) G.S.R. 78(E) dated 01.01.2018.	Export & Import
		(xxi) G.S.R. 222 (E) dated 13.03.2018.	Export & Import
		(xxii) G.S.R. 385(E) dated 19.04.2018.	Export & Import
		(xxiii) G.S.R. 408(E) dated 26.04.2018.	Export & Import
		(xxiv) G.S.R 1153 (E) dated 29.11.2018	Export & Import
		(xxv) G.S.R.1161(E) dated 03.12.2018.	Export & Import
		(xxvi) G.S.R. 1193(E) dated 12.12.2018.	Export & Import
		(xxvii) G.S.R. 20(E) dated 10.01.2019.	Export & Import
		(xxviii) G.S.R. 19(E) dated 10.01.2019.	Export & Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xxix) G.S.R. 47(E) dated 25.01.2019.	Export & Import
		(xxx) G.S.R.231(E) dated 20.03.2019.	Export & Import
		(xxxii) GSR 317 (E) dated 18.04.2019.	Export & Import
		(xxxiii) G.S.R. 499(E) dated 17.07.2019.	Export & Import
		(xxxiiii) G.S.R. 653(E) dated 13.09.2019.	Export & Import
		(xxxv) G.S.R. 101 (E) dated 11.02.2020.	Export & Import
		(xxxvi)G.S.R. 577 (E) 13.07.1983, prohibition on import of drugs under Sec 10A of Drugs and Cosmetics Act, 1940	Import
		(xxxvii)G.S.R. 433 (E) dt07.06.2012, (prohibition on import of drugs under Sec 10A of Drugs and Cosmetics Act, 1940) amendment in G.S.R. (E) 577 dt 13.07.1983	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		<p>(xxxvii)G.S.R. 1074(E). Dated 30.10.2018, (prohibition on import of drugs under Sec 10A of Drugs and Cosmetics Act, 1940) amendment in G.S.R. (E) 577 dt 13.07.1983</p>	Import
		<p>(xxxviii)G.S.R. 52(E). Dt 27.01.2020 (prohibition on import of drugs under Sec 10A of Drugs and Cosmetics Act, 1940) amendment in G.S.R. (E) 577 dt 13.07.1983</p>	Import
		<p>(xxxix) G.S.R 180 (E) dated 16.03.2020 for amendment in G.S.R 577 (E) dt 13.07.1983 (Prohibition of drugs)</p>	Import
		<p>(xl) G.S.R. 144 (E) dt 17.02.2017 - COVID relaxation under section 26 A of Drugs and Cosmetics Act, 1940)</p>	
		<p>(xli) G.S.R 411 (E) dated 27.04.2018 for restricting oxytocin under Section 26A of Drugs and Cosmetics Act, 1940</p>	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xlii) S.O. 6161(E) dated 13.12.2018	
		(xliii) S.O. 2607(E) dated 19.07.2019	
		(xliv) G.S.R 2450 (E) dated 27.07.2020 -COVID relaxation under section 26 A of Drugs and Cosmetics Act, 1940)	Import
		(xlv) G.S.R 4244 (E) dated 26.11.2020 – COVID relaxation under section 26 A of Drugs and Cosmetics Act, 1940)	Import
		(xlvi) G.S.R 763 (E) dated 15.12.2020	Export & Import
3	Medical Device Rule, 2017 Under the Drugs and Cosmetics Act, 1940, Ministry of Health and Family Welfare	(i) G.S.R G.S.R. 78(E) 31.01.2017	
		(ii) S.O. 2237(E) dated 01.01.2018.	Export & Import
		(iii) G.S.R. 729(E) dated 01.08.2018.	Export & Import
		(iv) G.S.R. 30(E) dated 15.01.2019.	Export & Import
		(v) G.S.R.787(E) dated 16.10.2019.	Export & Import
		(vi) G.S.R. 102 (E) dated 11.02.2020.	Export & Import
		(vii) G.S.R. 777(E) dated 14.10.2022.	Export & Import
4	New Drugs and Clinical Trials Rules, 2019 under Under the Drugs and Cosmetics Act, 1940 by Ministry of Health and Family Welfare	(i) G.S.R 227 (E) dated 19.03.2019	Import
		(ii) G.S.R. 701(E) dated 29.09.2014,	Export & Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
5	Livestock Importation Act, 1898 (9 of 1898) of Ministry of Fisheries, Animal Husbandry and Dairying	(i) S.O. 802(E) dated 17.08.2001.	
		(ii) S.O. 1500 (E) dated 17.06.2008.	
		(iii) S.O. 3485 (E) dated 17.07.2018.	Import
		(iv) S.O. 2482(E) dated 15.10.2008.	Import
		(v) S.O. 2213(E) dated 31.08.2009.	Import
		(vi) S.O. 783(E), dated 25.04.2011.	Import
		(vii) S.O. 1392(E) dated 20.06.2012.	Import
		(viii) S.O. 2284(E) dated 30.06.2016.	Import
		(ix) S.O. 1825 (E) dated 24.07.2009.	Import
		(x) G.S.R. 752 (E) dated 05.10.2012.	Import
		(xi) G.S.R. 185 dated 21.03.2013	Import
		(xii) S.O. 1495(E) dated 10.06.2014.	Import
		(xii) S.O. 4025 (E) dated 06.11.2020.	Import
		(xiii) S.O. 2825 (E) dated 14.07.2021.	Import
		(xiv) S.O.489(E) dated 04.02.2022.	Import
		(xv) S.O. No. 1496(E) dated 11.06.2014	Import
		(xvi) S.O. No. 2666 (E) dated 16.10.2014	Import
(xvii) S.O. 3356(E) dated 10.12.2015.	Import		
(xviii) S.O. 2640(E) dated 03.08.2016.	Import		

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xx) S.O. 3112(E) dated 30.09.2016	Import
		(xxi) S.O. 3349(E) dated 29.10.2016.	Import
		(xxii) S.O. 948(E) dated 22.03.2017.	Import
		(xxiii) S.O. 2486(E) dated 04.08.2017.	Import
		(xxiv) S.O. 5758(E) dated 16.11.2018.	Import
		(xxv) S.O. 2679(E) dated 10.08.2020.	Import
		(xxvi) S.O. 4559(E) dated 16.12.2020.	Import
		(xxvii) S.O. 4953 (E) dated 01.12.2021.	Import
		(xxviii) S.O. 2656 (E) dated 23.09.2015.	Import
		(xxix) S.O. 2657 (E) dated 23.09.2015	Import
		(xxx) S.O. 2655 (E) dated 28.09.2015.	Import
		(xxxi) S.O. 1355 (E) dated 25.03.2021.	Import
		(xxxii) S.O. 4118(E) dated 14.11.2019.	Import
		(xxxiii) S.O. 3926(E) dated 22.09.2021.	Import
6	Narcotic Drugs and Psychotropic Substance Rules, 1985 under the Narcotic Drugs and Psychotropic Substance Act, 1985 by Ministry of Finance	(i) G.S.R. 837 (E) dated 14.11.1985	Export/Import
		(ii) G.S.R. 191(E) dated 26.03.2013.	
		(iii) G.S.R. 186(E) dated 27.02.2018.	
		(iv) GSR 536(E) dated 26.08.2020.	
		(v) S.O. 826(E) dated 14.11.1985	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(vi) S.O. 785(E) dated 26.10.1992.	Export/Import
		(vii) S.O. 40(E) dated 29.01.1993.	Export/Import
		(viii) S.O. 39(E) dated 12.01.1996.	Export/Import
		(ix) S.O. 475 (E) dated 11.06.2003.	Export/Import
		(x) G.S.R. 1 (E) dated 02.01.2004.	Export/Import
		(xi) S.O. 311(E) dated 10.02.2011.	Export/Import
		(xii) S.O. 1431(E) dated 21.06.2011.	Export/Import
		(xiii) S.O. 376 (E) dated 05.02.2015.	Export/Import
		(xiv) S.O. 2374 (E) dated 12.07.2016.	Export/Import
		(xv) S.O. 2373(E) dated 12.07.2016.	Export/Import
		(xvii) S.O. 2567(E) dated 29.07.2016	Export/Import
		(xviii) S.O. 1382(E) dated 02.05.2017.	Export/Import
		(xix) S.O. 1383(E) dated 02.05.2017.	Export/Import
		(xx) S.O. 823(E) dated 27.02.2018.	Export/Import
		(xxi) S.O. 821(E) dated 27.02.2018.	Export/Import
		(xxii) S. O.1761(E) dated 26.04.2018.	Export/Import
		(xxiii) S.O. 1352 (E) dated 23.03.2019	Export/Import
		(xiv) S.O. 1274(E) dated 23.03.2021	Export/Import
		(xv) S.O. 1275(E) dated 23.03.2021.	Export/Import
		(xvi) S.O. 4429(E) dated 22.09.2022	Export/Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xvii) S.O. 4428(E) dated 22.09.2022	Export/Import
7	The Atomic Energy Act, 1962 of Department of Atomic Energy	(i) G.S.R 1254 dated 21.09.1962	Export & Import
8	Unmanned Aircraft System Rules, 2021 Under Aircraft Act, 1934 (22 of 1934) by Ministry of Civil Aviation	(i) G.S.R 174 dated 12.03.2021	Export & Import
		(ii) S.O. 347 (E) dated 26.01.2022	Export & Import
9	The Tea Rules, 1954 under The Tea Act,1953 of Ministry by Commerce & Industry	(i) G.S.R. 354 dated 18.03.1959	Export
		(ii) S.O. 486(E) dated 01.04.2005	Export
		(iii) S.O. 3158 (E) dated 06.08.2021	Export
10	The Food Safety and Standards (Import) Regulations, 2017 under the Food Safety and Standards Act, 2006 by Ministry of Health and Family Welfare	(i) F. No. 1/2008/Import safety/FSSAI, dated the 9th March, 2017	Import
		(ii) F. No. 4067/MOC-Trade/Reg-FSSAI/ 2017(Part-1) dated 03.11.2021	
		(iii) F. No.1605/ FSSAI/Import/2016 (pt-2). Dated 14.02.2022 amendment in Food Safety and Standards (Import) Regulations, 2017	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(iv) F. No. Std/EC/T(NSF-01) dated 11.10.2022 amendment in Food Safety and Standards (Import) Regulations, 2017	Import
11	Notification for designation of port of entry and exit under section 49 of of wildlife(Protection Act, 1972 by Ministry of Environment, Forest and Climate Change of India	(i) S.O. 3547(E) dt 08.08.2023	Import
12	The Legal Metrology (Approval of Model) Rule, 2011 under The Legal Metrology Act, 2009 by Ministry of Consumer Affairs, Food and Public Distribution	(i) G.S.R 183(E) dated 09.03.2011	Import & Export
		(ii) G.S.R. 202 (E) dated 09.03.2011	Import & Export
13	The Textile Committee Act, 1963 by Ministry of Textiles	(i) S.O. 264(E) dated 07-04-1992	
		(ii) S.O. 265(E) dated 07.04.1992	Export
		(iii) S.O. 266(E) dated 07.04.1992	Export
		(iv) S.O. 267(E) dated 07.04.1992	Export
		(v) S.O. 268(E) dated 07.04.1992	Export
14	Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 under The Environment (Protection) Act, 1986 by Ministry of Environment, Forest and Climate Change of India	(i) G.S.R. 395(E) dated 04.04.2016	Import & Export
		(ii) G.S.R.593 (E) dated 21.07.2022	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
15	Lead Stabilizer In Polyvinyl Chloride (PVC) Pipes And Fittings Rules, 2021 under The Environment (Protection) Act, 1986 by Ministry of Environment, Forest and Climate Change of India	(i) G.S.R 228(E) dated 31.03.2021	Import & Export
		(ii) G.S.R. 334(E) dated 04.05.2022	Import & Export
16	The Public Liability Insurance Act, 1991 by Ministry of Environment, Forest and Climate Change of India	(i) S.O 227 (E) dated 24.03.1992	Import & Export
17	The Environment Protection Rule, 1986 under Environment (Protection) Act, 1986	(i) S.O. 844 (E) dated 19.11.1986	Import & Export
		(ii) G.S.R.535 (E) dated 07.08.2013	Import & Export
18	Batteries (Management and Handling) Rules, 2001 under the Environment (Protection) Act, 1986 by Ministry of Environment, Forest and Climate Change	(i) S.O. No. 432 (E) dated 16.05.2001	Import
19	E-Waste (Management) Rules, 2016 under the Environment (Protection) Act, 1986 by Ministry of Environment, Forest and Climate Change	(i)G.S.R. 338 (E) dated 23.03.2016	Import
		(ii)G.S.R. 801(E) dated 02.11.2022	Import
20	Plastics Waste Management Rules,	(i) G.S.R. 320(E), dated the 18th March, 2016	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	2016 under the Environment (Protection) Act, 1986 by Ministry of Environment, Forest and Climate Change of India	(i) G.S.R. 522(E) dated 16.07.2022	Import
21	Indian Wireless Telegraphy Act 1933 by Ministry of Communications and Information Technology	(i) OM No. ETA-WPC/ Policy/2018-19 dated 26.02.2019	Import
		(ii) OM No. File No. R-11017/02/2021-PP dated 01.08.2022	Import
22	Electronics and Information Technology Goods (Requirement Compulsory Registration) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Electronics and Information technology	(i) S.O. No. 2357 (E) dated 07.09.2012	Import
		(ii) S.O. 2742 (E) dated 17.08.2014	
		(iii) S.O. 2905 (E) dated 07.11.2014	
		(iv) S.O. 1236 (E) dated 01.04.2020	
		(v) S.O. 3170 (E) dated 16.09.2020	Import
		(vi) S.O. 3429 (E) dated 01.10.2020	Import
		(vii) S.O. 1116 (E) dated 12.03.2021	
		(viii) S.O. 1248(E) dated 18.03.2021	Import
		(ix) S.O. 2844(E) dated 01.07.2021	Import
		(x) S.O. 1929(E) dated 26.04.2023	Import
23	Calcium Carbride Rules, 1987 Under the Petroleum Act 1934 by Ministry of Commerce & Industry	(i) G.S.R. 105(E) dated 18.02.1987	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
24	Petroleum Rules,2002 Under the Petroleum Act 1934 by Ministry of Commerce & Industry	(i) G.S.R. 204 (E) dated 13.03.2002	Import
		(ii) G.S.R 762 (E) dated 10.08.2018	
		(iii) S.O. 1413(E) dated 30 th March,2021	Import
		(iv) S.O.1691(E) dated 22.04.2021	Export
		(v) S.O. 2145(E) dated 09.05.2023	Export
25	The Explosives Rules, 2008 under the Petroleum Act 1934 by Ministry of Commerce & Industry	(i) G.S.R. 907(E) dated 29.12.2008	Import & Export
26	The Ammonium Nitrate Rules 2012 under the Petroleum Act 1934 by Ministry of Commerce & Industry	(i) G.S.R. 553 (E) dated 11.07.2012	Import & Export
27	Export (Quality Control End Inspection) Rules, 1964,The Export (Quality Control and Inspection) Act, 1963 by Ministry of Commerce & Industry	(i) S.O. 3980 dated 20.12.1965	Export
		(ii) S.O.3978 dated 20.12.1965	Export
		(iii) S.O. 3977 dated 20.12.1965	Export
		(iv) S.O. 3975 dated 20.12.1965	Export
		(v) S.O. 245 dated 07.03.1988	Export
		(vi) S.O. 202 dated 30.01.1993	Export
		(vii) S.O. 203 dated 30.01.1993	Export
		(viii) S.O. 204 dated 30.01.1993	Export
		(ix) S.O. 205 dated 30.01.1993	Export

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(x) S.O. 1989 dated 03.09.1993	Export
		(xi) S.O. 2221 dated 04.10.1993	Export
		(xii) S.O 729 (E) dated 21.08.1995	Export
		(xiii) S.O.1227 (E) dated 31.07.2006	Export
		(xiv) S.O.730 (E) dated 21.08.1995	Export
		(xv) S.O.2680 dated 22.09.1995	Export
		(xvi) S.O.2681 dated 22.09.1995	Export
		(xvii) S.O. 2948 dated 03.11.1997	Export
		(xviii) S.O.792 dated 17.08.2001	Export
		(xix) S.O. 277(E) dated 04.03.2002	Export
		(xx) S.O. 276(E) dated 04.03.2002	Export
		(xxi) S.O.415 (E) dated 11.04.2002	Export
		(xxii) S.O.478 (E) dated 01.05.2002	Export
		(xxiii) S.O.477 (E) dated 01.05.2002	Export
		(xxiv) S.O.722 (E) dated 10.07.2002	Export
		(xxv) S.O.2877 (E) dated 28.08.2002	Export
		(xxvi) S.O.2876 (E) dated 28.08.2002	Export
		(xxvii) S.O.1029 (E) dated 24.09.2002	Export
		(xxviii) S.O.1375 (E) dated 30.12.2002	Export
		(xxix) S.O.67 (E) dated 23.01.2003	Export

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xxx) S.O.464 (E) dated 24.04.2003	Export
		(xxxix) S.O.1227 (E) dated 23.10.2003	Export
		(xxxvii) S.O.791 (E) dated 24.05.2006	Export
		(xxxviii) S.O. 2616 (E) dated 27.08.2013	Export
		(xxxix) S.O.2615 (E) dated 27.08.2013	Export
		(xl) S.O.612 (E) dated 15.02.2007	Export
		(xli) S.O.2714 (E) dated 28.10.2009	Export
		(xlii) S.O.497 (E) dated 10.03.2011	Export
		(xliiii) S.O.726 (E) dated 03.04.2012	Export
		(xliv) S.O.725 (E) dated 03.04.2012	Export
		(xlv) S.O. 1315(E) dated 08.06.2012	Export
		(xlvi) S.O. 1581(E) dated 16.07.2012	Export
		(xlvii) S.O. 3523(E) dated 28.11.2013	Export
		(xlviii) S.O. 3353 (E) dated 28.10.2016	Export
		(xlix) S.O. 3352 (E) dated 28.10.2016	Export
		(l) S.O. 4032(E) dated 09.11.2020	Export
		(li) S.O. 4031(E) dated 09.11.2020	Export
		(lii) S.O. 4369(E) dated 15.09.2021	Export
		(liiii) S.O. 4368(E) dated 15.09.2021	Export
28	Solar Photovoltaics, Systems, Devices and	(i)S.O. 2920 (E) dated 30.08.2017	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Components Goods (Requirements for Compulsory Registration) Order, 2017 under the Bureau of Indian Standards Act, 1986 (63 of 1986) by Ministry of New And Renewable Energy	(ii) S.O. 1602(E) dated 16.04.2018	Import
		(iii) S.O. 2183 (E) dated 30.05.2018	Import
		(iv) S.O. 3449(E)dated 13.07.2018	Import
		(v) S.O. 4787(E) dated 12.09.2018	Import
		(vi) S.O. 5259 (E) dated 12.10.2018	Import
		(vii) S.O. 46(E) dated 04.01.2019	Import
		(viii) S.O. 861(E) dated 13.02.2019	Import
		(ix) S.O. 2320(E) dated 03.07.2019	Import
		(x) S.O. 2890(E) dated 09.08.2019	Import
		(xi) S.O. 3790(E) dated 22.10.2019	Import
		(xii) S.O. 178(E) dated 13.01.2020	Import
		(xiii) S. O. 2425(E) dated 24.07.2020	Import
		(xiv) S.O. 3798(E) dated 23.10.2020	Import
		(xv) S.O. 365(E) dated 25.01.2021	Import
		(xvi) S.O. 3140(E) dated 05.08.2021	Import
		(xvii) S.O. 513(E) dated 07.02.2022	Import
		(xviii) S. O. 3535(E) dated 29.07.2022	Import
		(xix) S.O. 444(E) dated 30.01.2023	Import
		(xix) S.O. 3386 (E) dated 27.07.2023	Import
		(xx) S.O. 3830 dated 28.08.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(xxi) F.No. BS/11/11/2018 dated 04.06.2018	
		(xxii) S.O. 2335 (E) dated 15.06.2021	Import
		(xxiii) S.O.5388 (E) dated 24.12.2021	Import
		(xxxiv) S.O. 1637 (E) dated 05.04.2020	Import
29	Chemical Weapons Convention Act, 2000 by Ministry of Chemicals and Fertilisers,	(i) S.O. 1459(E) dated 12.05.2020	Import/Export
30	Arms Rules, 2018 under The Arms Act, 1959 by Ministry of Home Affairs	(i) G.S.R. 1079 (E) dated 01.11.2018	Import and Export
31	The Cement (Quality Control)Order, 2003 under the Bureau of Indian Standard, Act 1986 by Ministry of Commerce and Industry	S.O. No. 191(E) Dt. 17 Feb 2003	Import
32	Electrical Wires, Cables, Appliances and Protection Devices and Accessories (Quality Control) Order, 2003 under the Bureau of Indian Standard, Act 1986 by Ministry of Commerce and Industry	(i) S.O. 189(E) dated 17 Feb 2003	Import
		(ii) S.O. 165(E) dated 5 Feb 2004	Import
		(iii) S.O. 1172 (E) dated 22Aug 2005	Import
		(iv) S.O. 512(E) dated 19 Feb 2009	Import
		(v) S.O. 2058(E) dated 7Aug 2009	Import
		(vi) S.O. 2604 (E) dated 19 Oct.2010	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
33	The Multipurpose Dry Batteries (Quality Control) Order, 1987 under the Bureau of Indian Standard, Act 1986 by Ministry of Food and Civil Supply	SO 516(E), dated 25th May 1987	Import
34	The Prevention of Food Adulteration (6th Amendment) Rule, 2000 under the Prevention of Food Adulteration Act, 1954 by Ministry of Health and Family Welfare	(i) GSR NO 759(E) dated 29th Sep 2000	Import
		(ii) GSR No 760(E) dated 29th Sep 2000	Import
35	The Food Safety and Standards (Prohibition and Restrictions on sales) Regulations, 2011 under the Food Safety and Standards Act, 2006 by Ministry of Health and Family Welfare	(i) F.No. 2-15015/30/2010 dated 01.08.2011	Import
		(ii) F. No. Stds./03/Notification(IFR)/FSSAI-2017(part-3) dated 31.08.2022	Import
36	Oil Pressure Stoves (Q.C) Order, 1997 under the Essential Commodity Act, 1955 by Ministry of Commerce and Industry	SO 451(E) dated 16 June 1997	Import
37	Pneumatic Tyres and Tubes for Automotive Vehicles (Quality Control) Order, 2009 under the under the Bureau of Indian Standard, Act 1986 by Ministry of Commerce and Industry	(i) S.O. No. 2953(E) dated 19-11-2009	Import
		(ii) S.O. No. 1057 (E) dated 11-05-2010	Import
		(iii) S.O. No. 2758 (E) dated 9-11-2010	Import
38	The Gas Cylinders Rules, 2016 under the Explosives Act, 1884 by Ministry of	G.S.R. No. 1081(E) Dt. 22-11-2016 ,	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Commerce and Industries		
39	Clinical Thermometers (Quality Control), 2001, Bureau of Indian Standard, Act 1986 by Ministry of Consumer Affairs, Food and Public Distribution	GSR No. 843(E) dated 9 Nov. 2001	
40	Steel and Steel Products (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Steel	(i) S.O. 756(E) , dated 14-02-2020	Import
		(ii) S.O. 1673(E), dated 27-05-2020	Import
		(iii) S.O. 2379(E), dated 17-07-2020	
		(iv) S.O. 4082(E), dated 12.11.2020)	Import
		(v) S.O. No. 4637 (E) 22/12/2020)	Import
		(vi) S.O. No. 574 (E) 05.02.2024	Import
41	Ductile Iron Pressure Pipes and Fittings (Quality Control) Order, 2009 under the the Bureau of Indian Standards Act, 2016 by Ministry of Steel	S.O. 2749(E) dated 30-10-2009	Import
42	Mild Steel Tubes (excluding seamless tube & tubes according to API Specification) (Quality Control) order,1978 under the Essential Commodity Act, 1955 by Ministry of Commerce and Industry	(i) G.S.R. No. 374(E) dated 18-07-1978	Import
		(ii) S.O. 281 (E) Dated 21/01/2020.	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
43	The Malleable Iron Shots and Grits (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 2767 (E) dated 13.08.2020	Import
44	The Electrical Transformation (Quality Control) Order, 2015 under the Bureau of Indian Standards Act, 1986 by Ministry of Heavy Industries and Public Enterprises	S.O. 1221 (E) dated 07.05.2015	Import
45	Energy efficient Induction Motor- Three phase squirrel cage (Quality Control) order-2017 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) SO 178(E), dated 18th January 2017	Import
		(ii) SO 3207(E), dated 29th September 2017	Import
46	Electrical Capacitor Quality Control 2017 under the Bureau of Indian Standards Act, 2016, by Ministry of Commerce and Industry	SO 2434(E), dated 01st August 2017	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
47	Bureau of Indian Standard (Caustic Soda) Order, 2018 under the Bureau of Indian Standards Act, 2016, by Ministry of Chemicals and Fertilisers,	S.O No. 1468 (E) dated 3rd April 2018	Import
48	Bureau of Indian Standards (Standards for Boric Acid) Order, 2019 under the Bureau of Indian Standards Act, 2016 by Ministry of Agriculture & Farmers' Welfare	S.O. 1766(E) dated 16th May 2019)	Import
49	Poly Aluminium Chloride (Quality Control) Order, 2019 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	S.O. 2790 (E) dated 05/08/2019)	Import
50	Acetic Acid (Quality Control) Order, 2019 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 2791 (E) dated 05/08/2019)	Import
		(ii) S.O.344 (E) dated 24th January 2020)	Import
		(iii) S.O. 2179(E) dated 01/07/2020)	Import
		(iv) S.O. 3799(E) dated 22.10.2020	Import
		(v) S.O. 1676(E) dated 19.04.2021	Import
		(vi) S.O. 396(E) dated 31.01.2022	Import
		(vii) S.O. 3458(E) dated 27.07.2022	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(viii) S.O. 530(E), dated 02.02.2023)	Import
		(ix) S.O. 3292(E) dated 21.07.2023	Import
		(x) S.O. 374(E) dated 30.01.2024	Import
		(xi) S.O. 3136(E), dated 05th August 2024	Import
51	Aniline (Quality Control) Order, 2019 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 2792 (E) dated 05.08.2019	Import
		(ii) S.O.203 E) dated 15th January 2020)	Import
		(iii) S.O. 2180(E) dated 01.07.2020	Import
		(iv) S.O. 3796(E) dated 22.10.2020	Import
		(v) S.O. 1677(E) dated 19.04.2021	Import
		(vi) S.O. 397(E) dated 31.01.2022	Import
		(vii) S.O. 3460(E) dated 27.07.2022	Import
		(vii) S.O. 532(E), dated 02.02.2023	Import
		(viii) S.O. 3294(E), dated 21st July, 2023	Import
		(ix) S.O. 376(E) dated 30.01.2024	
		(x) S.O. 3138(E), dated 05th August 2024	Import
52	Methanol (Quality Control) Order, 2019 under the Bureau of Indian Standards Act, 2016 by Ministry of	(i) S.O. 2793 (E) dated 05.08.2019	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Chemicals and Fertilisers,	(ii) S.O. 345(E)dated 24th January 2020	Import
		(iii) S.O. 2181(E) dated 01.07.2020	Import
		(iv) S.O. 3795(E) dated 22.10.2020	Import
		(v) S.O. 1681(E) dated 19.04.2021	Import
		(vi) S.O. 398(E) dated 31.01.2022	
		(vii) S.O. 3459(E) dated 27.07.2022	
		(viii) S.O. 531(E), dated 02.02.2023	Import
		(ix) S.O. 3293 (E) dated 21.07.2023	
		(x) S.O. 375(E) dated 30.01.2024	
		(xi) S.O. 3137(E) dated 05.08.2024	Import
53	Phthalic Anhydride (Quality Control) Order, 2020. under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 1402(E), dated 23.04.2020	Import
		(ii) S.O. 4792(E) dated 24.12.2020	Import
		(iii) S.O. 2550(E) dated 24.06.2021	Import
		(iv) S.O. 5434(E) dated 24.12.2021	Import
		(v) S.O. 2727(E) dated 13.06.2022	Import
		(vi) S.O. 5989(E), dated 21.12.2022	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(vii) S.O. 2728 (E) dated 13.06.2022	
54	Pyridine (Quality Control) Order, 2020. under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 1890(E) dated 16.06.2020	Import
		(ii) S.O. 4416 (E) dated 04.12.2020	Import
		(iii) S.O. 1682(E) dated 19.04.2021	Import
		(iv) S.O. 1136(E), dated 11.03.2022	
		(v) S. O. 3764(E) dated 11.08.2022	Import
		(vi) S.O. 533(E), dated 02.02.2023	Import
		(vii) S.O. 3295(E), dated 21st July, 2023	Import
		(viii) S.O. 1070(E), dated 05th March 2024	Import
55	Gamma Picoline (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1891(E) dated 16. 06.2020	Import
		(ii) S.O. 4410 (E) dated 04.12.2020	Import
		(iii) S.O. 1679(E) dated 19.04.2021	Import
		(iv) S.O. 1137(E), dated 11.03.2022	
		(v) S. O. 3765 (E) dated 11.08.2022	
		(vi) S.O. 534(E), dated 02.02.2023	Import
		(vii) S.O. 3296(E) dated 21.07.2023	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
56	Beta Picoline (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1892(E) dated 16 .06.2020	Import
		(ii) S.O. 4409 (E) dated 04.12.2020	Import
		(iii) S.O. 1678(E) dated 19.04.2021	Import
		(iv) S.O. 1138(E) dated 11.03.2022	Import
		(v) S. O. 3766(E) dated 11.08.2022	Import
		(vi) S.O. 535(E), dated 02.02.2023	Import
		(vii) S.O. 3297(E), dated 21st July, 2023)	Import
		(viii) S.O. 1068(E), dated 05th March 2024	Import
57	Morpholine (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 Ministry of Chemicals and Fertiliser	(i) S.O.1893(E) dated 16. 06.2020	Import
		(ii) S.O. 2030(E) dated 25.05.2021	Import
		(iii) S.O. 397(E) dated 31.01.2022	Import
		(iv) S.O. 3457(E) dated 27.07.2022	Import
		(v) S.O. 399(E) dated 31.01.2022	
		(vi) S.O. 529(E), dated 02.02.2023	Import
		(vii) S.O. 3291(E), dated 21.07.2023	Import
		(viii) S.O. 373(E), dated 30.01.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(ix) S.O. 3076(E), dated 01.08.2024	Import
58	Sodium Sulphide (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	S.O.1894(E) dated 16 /06/2020	Import
59	Potassium Carbonate (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 Ministry of Chemicals and Fertilisers	(i) S.O.1895(E) dated 16 .06.2020	Import
		(ii) S.O. 4415 (E) dated 04.12.2020)	Import
		(iii) S.O. 1683(E) dated 19.04.2021	Import
		(iv) S.O. 1139 (E) dated 11.03.2022	
		(v) S. O. 3767(E) dated 11.08.2022	Import
		(vi) S.O. 536(E), dated 02.02.2023	Import
		(vii) S.O. 3298(E) dated 21.07.2023	
60	Acetone (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 Ministry of Chemicals and Fertilisers	(i) S.O.1896(E) dated 16 .06.2020	Import
		(ii) S.O. 3087(E) dated 09.09.2020	Import
		(iii) S.O. 1097(E) dated 08.03.2021	Import
		(iv) S.O. 1141(E) dated 11.03.2022	
		(v) S. O. 3768(E) dated 11.08.2022	
		(vi) S.O. 537(E), dated 02.02.2023	
		(vii) S.O. 3299(E), dated 21st July, 2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
61	Phosphorous Trichloride (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	S.O.1897(E) dated 16 .06.2020	Import
62	Phosphorous Pentachloride (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	S.O.1898(E) dated 16. 06.2020	Import
63	Phosphorous Oxychloride (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1899(E) dated 16 06.2020	Import
64	Hydrogen Peroxide, (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1900(E) dated 16 .06.2020	Import
		(ii) S.O. 4414(E) dated 04.12.2020	Import
		(iii) S.O. 1680(E) dated 19.04.2021	Import
		(iv) S.O. 4000(E), dated 24.08.2022	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
65	Precipitated Barium Carbonate, (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1901(E) dated 16 .06.2020	Import
66	Sodium Formaldehyde Sulphoxylate, (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	S.O.1902(E) dated 16. 06.2020	Import
67	Sodium Tripolyphosphate, (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O.1903(E) dated 16. 06.2020	Import
		(ii) S.O. 4417 (E) dated 04.12.2020	
		(iii) S.O. 1684 (E)dated 19.04.2021	
		(iv) S.O. 1140 (E) dated 11.03.2022	
		(v) S.O. 3769(E) dated 11.08.2022	
		(vi) S.O. 538(E) dated 02.02.2023	Import
		(vii) S.O. 3300(E), dated 21.07.2023	Import
		(viii) S.O. 1069(E), dated 05th March 2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
68	n- Butyl Acrylate (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 2182 (E) dated 29.06.2020	Import
		(iii) S.O. 4783(E) dated 24.12.2020	
		(ii) S.O. 1694(E) dated 26.04.2021	Import
		(v) S.O. No. 5438(E) dated 24.12.2021	Import
		(vi) S.O. 2549 (E) dated 24.06.2021	
		(ii) S.O. 2729(E) dated 13.06.2022	
		(iii) S.O. 5992(E), dated 21.12.2022	
		(vii) S.O. 2729(E) dated 20.06.2023	
69	Ether (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilisers	(i) S.O. 2183(E) dated 29.06.2020	
		(ii) S.O. 4782(E) dated 24.12.2020	
		(iii) S.O. 2548 (E) dated 24.06.2021	Import
70	Ethylene Glycol (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by	(i) S.O. 2547(E) dated 24.06.2021	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	by Ministry of Chemicals and Fertilisers	(ii) S.O. 2402(E) dated 15.07.2020	Import
		(iii) S.O. 4781(E) dated 24.12.2020	Import
		(iv) S.O. 2731 (E) dated 13.06.2022	
		(v) S.O. 5435 dated 24.12.2021	Import
		(vi) S.O. 6109(E), dated 28.12.2022	Import
		(vii) S.O. 1407(E) dated 23 March 2023	Import
71	Toluene (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016, by Ministry of Chemicals and Fertiliser	(i) S.O. 2186(E), dated 29.06.2020	Import
		(ii) S.O. 2552(E) dated 24.06.2021	Import
		(iii) S.O. 5436(E) dated 24.12.2021	Import
		(iv) S.O. 2727(E) dated 13.06.2022	Import
		(v) S.O. 5990(E), dated 21.12.2022	Import
		(vi) S.O. 4784(E) dated 24.12.2020	
		(vii) S.O. 2730(E), dated 20.06.2023	Import
		(viii) S.O. 5373(E), dated 19th December, 2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
72	Terephthalic Acid (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 2185 (E) 29.06.2020	Import
		(ii) S.O. 2551(E) dated 21.06.2021	Import
		(iii) S.O. 5437 (E) dated 24.12.2021	Import
		(iv) S.O. 4785(E) dated 24.12.2020	Import
		(v) S.O. 2730(E) dated 13.06.2022	Import
		(vi) S.O. 5991(E), dated 21.12.2022	Import
73	Methyl Acrylate, Ethyl Acrylate, n-Butyl Acrylate (Quality Control) Order, 2020 the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 4001(E), dated 04.11.2020	Import
		(ii) S.O. 1694(E) dated 26.04.2021	Import
		(iii) S.O. 5406 (E) dated 22.12.2021	Import
		(iv) S.O. 2436E) dated 30.05.2022	Import
		(v) S.O. 5497(E) dated 25.11.2022	Import
		(vi) S.O. 2335(E) dated 23.05.2023	Import
		(vii) S.O. 928(E) dated 27.02.2024	Import
74	Vinyl Acetate Monomer (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 4003 (E) dated 04.11.2020	Import
		(ii) S.O. 1696 (E) dated 26.04.2021	Import
		(iii) S.O. 5405 (E) dated 22.12.2021	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(iv) S.O. 2435(E) dated 30.05.2022	Import
		(v) S.O. 5496(E) dated 25.11.2022	Import
		(vi) S.O. 2335(E) dated 23.05.2023	Import
		(vii) S.O. 927(E) dated 27.02.2024	Import
75	Styrene (Vinyl Benzene) (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 4002(E) dated 04.11.2020	Import
		(ii) S.O. 1695(E) dated 26.04.2021	Import
		(iii) S.O. 4502(E) dated 08.10.2021	Import
		(iv) S.O. 1645(E) dated 05.04.2022	Import
		(v) S.O. 4599 (E) dated 29.09.2022	Import
		(vi) S.O. 1786(E) dated 18.04.2023	Import
		(vii) S.O. 1465(E) dated 18.03.2024	Import
76	Maleic Anhydride (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 4000 (E) dated 04.11.2020	Import
		(ii) S.O. 1693(E) 26.04.2021	Import
		(iii) S.O. 4500(E) dated 08.10.2021	Import
		(iv) S.O. 1644(E) dated 05.04.2022	Import
		(v) S.O. 4598(E) dated 29.09.2022	Import
		(vi) S.O. 1788(E) dated 18.04.2023	Import
		(vii) 1986 (E) dated 01.05.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
		(viii) S.O. 4233(E) dated 26.09.2023	Import
		(ix) S.O. 1466(E) dated 28.03.2024	Import
77	Acrylonitrile (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 3999(E) dated 04.11.2020	Import
		(ii) S.O. 1692(E) dated 26.04.2021	Import
		(iii) S.O. 4501 (E) dated 08.04.2021	Import
		(iv) S.O. 1646(E) dated 05.04.2022	Import
		(v) S.O. 4600 (E) dated 29.09.2022	Import
		(vi) S.O. 1787(E) dated 18.04.2023	Import
		(vii) S.O. 1464(E) dated 18.03.2024	Import
78	100 Percent Polyester Spun Grey and White Yarn (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1618(E) dated 15.04.2021	Import
		(ii) S.O. 4180(E) dated 08.10.2021	Import
		(iii) S.O. 1653(E) dated 05.04.2022	Import
		(iv) S.O. 4607(E) dated 29.09.2022	Import
		(v) S.O. 1561(E) dated 31.03.2023	Import
		(vi) S.O. 3195(E) dated 17.07.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
79	Polyester Continuous Filament Fully Drawn Yarn (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O.1621(E) dated 15.04.2021	Import
		(ii) S.O. 4183(E) dated 08.12.2021	Import
		(iii) S.O. 1649(E) dated 05.04.2022	Import
		(iv) S.O. 4603 (E) dated 29.09.2022	Import
		(v) S.O. 1558(E) dated 31.03.2023	Import
		(vi) S.O. 3193(E) dated 17.07.2023	Import
		(vii) S.O. 2878(E) dated 18.07.2024	
80	Polyester Industrial Yarn (Quality Control) Amendment Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1622 (E) dated 15.04.2021	Import
		(ii) S.O. 4184(E) dated 08.10.2021	
		(iii) S.O. 1652 (E) dated 05.04.2022	
		(iv) S.O. 4606(E) dated 29.09.2022	
		(v) S.O. 1560(E) dated 31.03.2023	
		(vi) S.O. 3196(E) dated 17.07.2023	
81	Polyester Partially Oriented Yarn (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(vii) S.O. 1623 (E) dated 15.04.2021	Import
		(viii) S.O. 4185(E) dated 08.10.2021	Import
		(ix) S.O. 1651 (E) dated 05.04.2022	
		(x) S.O. 4605(E) dated 29.09.2022	
		(xi) S.O. 1559(E), dated 31.03.2023	Import
		(xii) S.O. 3194(E), dated 17.07.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
82	Polyester Staple Fibres (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1624 (E) dated 15.04.2021	Import
		(ii) S.O. 4186(E) dated 08.10.2021	Import
		(iii) S.O. 1651(E) dated 05.04.2022	
		(iv) S.O. 4605 (E) dated 29.09.2022	
		(v) S.O. 2333(E), dated 26.05.2023	Import
83	Polyethylene Material for Moulding and Extrusion (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1625 (E) dated 15.04.2021	Import
		(ii) S.O. 4187(E) dated 08.10.2021	Import
		(iii) S.O. 1647 (E) dated 05.04.2022	
		(iv) S.O. 4601(E) dated 29.09.2022	
		(v) S.O. 1557(E), dated 31.03.2023	Import
		(vi) S.O. 4235(E) dated 26.09.2023	Import
		(vii) S.O. 68(E), dated 04.01.2024	Import
84	Styrene-Butadiene Rubber Latex (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	S.O. 1626 (E) dated 15.04.2021	Import
85	Synthetic Micro-Fibres for use in Cement Based Matrix (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1627 (E) dated 15.04.2021	Import
		(ii) S.O. 4188(E) dated 08.10.2021	Import
		(iii) S.O. 1654(E) dated 05.04.2022	
		(iv) S.O. 4608 (E) dated 29.09.2022	
86	Linear Alkyl Benzene (Quality Control)	(i) S.O. 1664 (E) dated 15.04.2021	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(ii) S.O. 4182(E) dated 08.10.2021	Import
		(iii) S.O. 1648 (E) dated 05.04.2022	Import
		(iv) S.O. 4602(E) dated 29.09.2022	Import
87	Ethylene Vinyl Acetate Copolymers (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1620 (E) dated 15.04.2021	Import
		(ii) S.O. 4181(E) dated 08.10.2021	Import
		(iii) S.O. 1643(E) dated 05.04.2022	
		(iv) S.O. 4597 (E) dated 29.09.2022	
		(v) S.O. 1556(E) dated 31.03.2023	Import
		(vi) S.O. 4234(E), dated 26.09.2023	Import
		(vii) S.O. 1463(E), dated 18.03.2024	Import
88	3 (N, N Di-Ethyl) Aminophenol (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	S.O. No. 2031 (E) dated 25.05.2021	Import
89	Methylene Chloride (Dichloromethane) (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. No. 2032 (E) dated 25.05.2021	Import
		(ii) S.O. 4913(E) dated 29.11.2021	Import
		(iii) S.O. 2224 (E) dated 13.05.2022	Import
		(iv) S.O. 5396(E), dated 18.11.2022	Import
		(v) S.O. 1870(E), dated 24.04.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
90	Red Phosphorus (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	S.O. No. 2033 (E) dated 25.05.2021	Import
91	Acrylonitrile-Butadiene Styrene (ABS) (Quality Control) Amendment Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 3928(E) dated 13.09.2021	
		(ii) S.O.88(E) 07.01.2022	
		(iii) S.O. 1069(E) dated 10.03.2022	
		(iv) S.O. 4136(E) dated 02.09.2022	
		(v) S.O. 1121(E), dated 09.03.2023	Import
92	Ethylene Dichloride (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i)VS.O. 3928 (E) dated 13.09.2021	Import
		(ii) S.O. 1070(E) dated 10.03.2022	
		(iii) S.O. 4137(E) dated 02.09.2022	
		(iv) S.O. 1124(E), dated 09.03.2023	Import
		(v) S.O. 1108(E), dated 06.03.2024	Import
93	p-Xylene (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 3929 (E) dated 13.09.2021	Import
		(ii) S.O. 1276(E)dated 23.03.2022	Import
		(iii) S.O. 4140(E) dated 02.09.2022	
		(iv) S.O. 1239(E) dated 15.03.2023	Import
		(v) S.O. 1111(E), dated 06.03.2024	Import
94	Polycarbonate (Quality Control) Order, 2021 under the Bureau of Indian Standards Act,	(i) S.O. 3930 (E) dated 13.09.2021	Import
		(ii) S.O. 1071(E) dated 10.03.2022	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	2016 by Ministry of Chemicals and Fertiliser	(iii) S.O. 4138 (E) dated 02.09.2022	
		(iv) S.O. 1122(E), dated 09.03.2023	Import
		(v) S.O. 1109(E), dated 06.03.2024	Import
95	Polyurethanes (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 3931 (E) dated 13.09.2021	Import
		(ii) S.O.89(E) dated 07.01.2022	Import
		(iii) S.O. 1277(E) dated 23.03.2022	Import
		(iv) S.O. 4141(E) dated 02.09.2022	Import
		(v) S.O. 1238(E) dated 15.03.2023	Import
		(vi) S.O. 1112(E), dated 06.03.2024	Import
96	Vinyl Chloride Monomer (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 3932 (E) dated 13.09.2021	Import
		(ii) S.O. 862(E) dated 25.02.2022	Import
		(iii) S.O. 1072(E) dated 10.03.2022	
		(iv) S.O. 4139(E) dated 02.09.2022	
		(v) S.O. 1123(E), dated 09.03.2023	Import
		(vi) S.O. 1110(E), dated 06.03.2024	Import
97	1,3 Phenylenediamine (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	S.O. 1960(E), dated 27.04.2022	Import
98	The Lauric Acid (Quality Control)	(i) S.O. 1961(E) dated 27.04.2022	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(ii) S.O. 4992(E) dated 21.10.2022	Import
		(iii) S.O. 1864(E), dated 24.04.2023	Import
		(iv) S.O. 4608(E), dated 19.10.2023	Import
		(v) S.O. 1136(E), dated 07.03.2024	Import
99	Acid Oil (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1962(E), dated 27.04.2022	Import
		(ii) S.O. 4993(E) dated 21.10.2022	
		(iii) S.O. 1865(E), dated 24.04.2023	Import
		(iv) S.O. 4609(E), dated 19.10.2023	Import
		(v) S.O. 1137(E), dated 07.03.2024	Import
100	Palm Fatty Acids (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1963(E), dated 27.04.2022	Import
		(ii) S.O. 4994(E) dated 21.10.2022	
		(iii) S.O. 1866(E), dated 24.04.2023	Import
		(iv) S.O. 4610(E), dated 19.10.2023	Import
		(v) S.O. 1138(E), dated 07.03.2024	Import
101	Rice Bran Fatty Acids (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1964(E), dated 27.04.2022	Import
		(ii) S.O. 4995(E) dated 21.10.2022	
		(iii) S.O. 1867(E), dated 24.04.2023	Import
		(iv) S.O. 4611(E), dated 19.10.2023	Import
		(v) S.O. 1139(E), dated 07.03.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
102	Coconut Fatty Acids (Quality Control) Order, 2022 under the the Bureau of Indian Standards Act, 2016 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1965(E), dated 27.04.2022	Import
		(ii) S.O. 4996(E) dated 21.10.2022	
		(iii) S.O. 1868(E), dated 24.04.2023	Import
		(iv) S.O. 4612(E), dated 19.10.2023	Import
		(v) S.O. 1140(E), dated 07.03.2024	Import
103	Rubberseed Fatty Acids (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	S.O. 1966(E), dated 27.04.2024	Import
104	Hydrogenated Rice Bran Fatty Acids (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertiliser	(i) S.O. 1967(E), dated 27.04.2022	Import
		(ii) S.O. 4997(E) dated 21.10.2022	
		(iii) S.O. 1869(E), dated 24.04.2023	Import
		(iv) S.O. 4613(E), dated 19.10.2023	Import
		(v) S.O. 1141(E), dated 07.03.2024	Import
105	Bureau of Indian Standards Kitchen Appliances (Quality Control) Order, 2018 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5243(E) dated 10.10.2018	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
106	Bureau of Indian Standards Domestic Water Heater for Use with Liquefied Petroleum Gas (Quality Control) Order, 2018 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5244(E) dated 10.10.2018	Import
107	Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Order, 2019 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4354(E) dated 05.12.2019	Import
		(ii) S.O. 1518(E) dated 18.05.2020	Import
		(iii) S.O. 4671(E) dated 22.12.2020	Import
		(iv) S.O. 5095(E), dated 08.12.2021	Import
		(v) S.O. 5972(E), dated 21.12.2022	Import
		(vi) S.O. 32(E), dated 29.12.2023	Import
108	Plugs and Socket-Outlets and Alternating Current Direct Connected Static Prepayment Meters for Active Energy (Quality Control) Order, 2019 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4353(E) dated 04.12.2019	Import
		(ii) S.O. 1517(E) dated 18.05.2020	Import
		(iii) S.O. 2166 E) dated 07.06.2021	Import
109	Domestic Gas Stoves for use with Liquefied Petroleum Gases (Quality Control) Order, 2019 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4345(E) dated 03.12.2019	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
110	Transparent Float Glass (Quality Control) Order, 2019 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 03(E) dated 31.12.2019	Import
		(ii) S.O. 2016(E) dated 23.06.2020	Import
		(iii) S.O. 1928 (E) dated 17.05.2021	Import
111	Domestic Pressure Cooker (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 294(E) dated 21.01.2020	
		(ii) S.O. 2019(E) dated 23.06.2020	Import
112	Cables (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 280 (E) dated 21.01.2020	Import
113	Rubber Hose for Liquefied Petroleum Gas (LPG) (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 478(E) dated 28.01.2020	Import
114	Aluminium Foil (Quality Control) Order, 2020 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 687(E) dated 13.02.2020	Import
115	The Toys (Quality Control) Order, 2020 by under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 853 (E) dated 25.02.2020	Import
		(ii) S.O. 3146(E) dated 15.09.2020	Import
		(iii) S.O. 4514 (E) dated 11.12.2020	Import
116	The Flat Transparent Sheet Glass (Quality	(i) S.O. 738 (E) dated 14.02.2020	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(ii) S.O. 2017 (E) dated 23.06.2020	Import
		(iii) S.O. 4144 (E) dated 07.10.2021	Import
117	The Safety Glass (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 1045 (E) 12.03.2020	Import
		(ii) S.O. 2018 (E) 23.06.2020	Import
		(iii) S.O. 3190 (E) 18.09.2020	Import
		(iv) S.O. 902(E) dated 25.02.2021	Import
		(v) S.O. 620(E) dated 10.02.2022	Import
		(vi) S.O. 1431 (E) 24.03.2023	Import
118	The Textiles-High Density Polyethylene and Polypropylene woven sacks for packaging or filling (quality control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1403 (E) 23.04.2020	Import
119	Butterfly Valves (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1920 (E) 17.06.2020	Import
120	The Bicycles- Retro Reflective Devices (Quality Control) Order, 2020 under the	(i) S.O. 2290 (E) dated 07.07.2020	Import
		(ii) S.O. 2028 (E) dated 25.05.2021	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(iii) S.O. 5400 (E) dated 24.12.2021	Import
		(iv) S.O. 882 (E) dated 23.02.2023	Import
		(v) S.O. 1441 (E) 27.03.2023	Import
121	The Plain Copier Paper (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 2149 (E) dated 05.06.2020	Import
122	the Automobile Wheel Rim Component (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3227 (E) 21.09.2020	Import
		(ii) S.O. 2132(E) dated 28.05.2021	Import
		(iii) S.O. 4493(E) dated 22.10.2021	
		(iv) S.O. 2634(E) dated 08.06.2022	Import
		(v) S.O. 2657 (E) 15.06.2023	Import
		(vi) S.O. 5379 (E) dated 19.12.2023	Import
123	The Footwear made from all-Rubber and all Polymeric material and its components (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3858 (E) dated 27.10.2020	Import
		(ii) S.O. 4378 (E) dated 04.12.2020	Import
		(iii) S.O. 2646(E) dated 30.06.2021	Import
		(iv) S.O. 2597(E), dated 03.06.2022	Import
		(v) S.O. 2600(E), dated 03.06.2022	Import
		(vi) S.O. 3880(E), dated 11.08.2022	Import
		(Vii) S.O.3893(E), dated 01.09.2023	Import
		(viii) S.O. 1422(E), dated 15.03.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
124	The Footwear made from Leather and other materials (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. No. 3860(E) dated 27.10.2020	Import
		(ii) S.O. 4379 (E) dated 04.12.2020	Import
		(iii) S.O. 2645(E) dated 30.06.2021	Import
		(iv) S.O. 2598(E), dated 03.06.2022	Import
		(v) S.O. 2599(E), dated 03.06.2022	Import
		(vi) S.O. 3775(E), dated 11.08.2022	Import
		(vii) S.O. 1421(E), dated 15.03.2024	Import
125	The Personal Protective EquipmentFootwear (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. No. 3857(E) dated 27.10.2020	Import
		(ii) S.O. 4377 (E) dated 04.12.2020	Import
		(iii) S.O. 2647(E) dated 30.06.2021	Import
126	The Press Tool-Punches (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. No. 3994 (E) dated 04.11.2020	Import
127	The Helmet for riders of Two Wheeler Motor Vehicles (Quality Control) Order, 2020 under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. No. 4252 (E) dated 26.11.2020	Import
128	Refrigerating Appliances (Quality Control) Order, 2020 under the Bureau of	(i) S.O.4489(E) dated 10.12.2020	Import
		(ii) S.O. 5339(E) dated 22.12.2021	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Indian Standards Act, 2016 by Ministry of Commerce and Industry	(iii) S.O. 5850(E) dated 14.12.2022	Import
129	Centrifugally Cast (Spun) Iron Pipes (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. No. 116 (E) dated 12.01.2021	Import
130	Flux Cored (Tubular) Electrodes (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. No. 1203 (E) 12.03.2021	Import
131	Sewing Machines (Quality Control) Order, 2021 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. No. 1239 (E) 15.03.2021	Import
132	The Water Purification System (Regulation of Use) Rules, 2023. India under the the Environment (Protection) Act, 1986 Act, 1986 by Ministry of Environment, Forest and Climate Change of India	G.S.R. 833(E), dated 10.11.2023	
133	Jute Bags (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Textiles	S.O. 2601(E), dated 06.06.2022	Import
134	Viscose Staple Fibres (Quality Control)	(i) S.O. 6143(E) dated 29.12.2022	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Order, 2022, Viscose Staple Fibre (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016, by Ministry of Textiles	(ii) S.O. 443(E), dated 27.01.2023	Import
135	Geo Textiles (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016, by Ministry of Textiles	(i) S.O. 1706 (E), dated 10.04.2023	Import
		(ii) S.O. 2331(E), dated 24.05.2023	Import
136	Protective Textiles (Quality Control) Order, 2022 under the Bureau of Indian Standards Act, 2016 by Ministry of Textiles	(i) S.O. 1707(E), dated 10.04.2023	Import
		(ii) S.O. 2332(E), 24.05.2023	Import
137	Flame- Producing Lighters (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	S.O. 2986 dated 05.07.2023	Import
138	Potable Water Bottles (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 2988(E), dated 05.07.2023	Import
		(ii) S.O. 1071(E), dated 05.03.2024	Import
139	Welding Rods and Electrodes (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	S.O. 3153(E), dated 14.07.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
140	Smart Meters (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 3154(E), dated 14.07.2023	Import
141	Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3140(E), dated 14.07.2023	Import
		(ii) S.O. 1072(E), dated 05.03.2024	Import
142	Resin treated compressed wood laminates (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3139(E), dated 14.07.2023	Import
		(ii) S.O. 1018(E), dated 29.02.2024	Import
143	The Bolts, Nuts and Fasteners (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016,	(i) S.O. 3267(E), dated 21.07.2023	Import
		(ii) S.O. 2771(E), dated 12.07.2024	Import
144	Cookware and Utensils (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3583(E), dated 09.08.2023	Import
		(ii) S.O. 1365(E), dated 14.03.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
145	Domestic Gas Stoves for use with Piped Natural Gas (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016, by Ministry of Commerce and Industry	S.O. 3584(E), dated 09.08.2023	
146	Fire Extinguishers (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 3585(E), dated 09.08.2023	
147	Electric Ceiling Type Fans (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	S.O. 3641(E), dated 09.08.2023	
148	Wood Based Boards (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3604(E), dated 10.08.2023	
		(ii) S.O. No. 1307(E), dated 12.03.2024	
149	Cast Iron Products (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016,	(i) S.O. 3806(E), dated 24.08.2023	
		(i) S.O. 2287(E), dated 13.06.2024	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
150	Solar DC Cable and Fire Survival Cable (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 3807(E), dated 24.08.2023	
151	Aluminium and Aluminium Alloys (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Mines	(i) S.O. 3846(E), dated 31.08.2023	
		(ii) S.O. 5090(E), dated 30.11.2023	
		(iii) S.O. 1902(E), dated 03.05.2024	
152	Copper (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Mines	(i) S.O. 3847(E), dated 31.08.2023	
		(ii) S.O. 4796 (E), dated 03.11.2023	
		(iii) S.O. 1901(E), dated 03.05.2024	
153	Nickel (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Mines	(i) S.O. 3848(E), dated 31.08.2023	
		(ii) S.O. 5091(E), dated 30.11.2023	
		(iii) S.O. 1900(E), dated 03.05.2024	
154	Plywood and Wooden flush door shutters (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 3841(E), dated 29.08.2023	
		(ii) S.O. 1377(E), dated 15.03.2024	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
155	Flux Cored Solder Wire (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4092(E), dated 18.09.2023	
156	Miscellaneous Steel Products (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4240(E), dated 25.09.2023	
157	The Aluminium and Aluminium Alloy Products (Quality Control) Order, 2023. under the the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4241(E) dated 25.09.2023	Import
		(ii) S.O. 1512(E) dated 22.03.2024	Import
158	The Precision Roller and Bush Chains, attachments and associated chain sprockets (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4242 (E) dated 25.09.2023	Import
		(ii) S.O. 2174 (E) dated 03.06.2024	Import
159	The Self- Contained Drinking Water Cooler (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4243 (E) dated 25.09.2023	Import
		(ii) S.O. 2112(E) dated 24.05.2024	Import
160	The Medical Textiles (Quality Control)	(i) S.O. 4247 (E) dated 27.09.2023	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Order, 2023 under the the Bureau of Indian Standards Act, 2016 by Ministry of Textiles	(ii) S.O. 830(E) dated 22.02.2024	Import
161	The Agro Textiles (Quality Control) Order, 2023 the Bureau of Indian Standards Act, 2016 by Ministry of Textiles	(i) S.O. 4248 (E) dated 27.09.2023	Import
		(ii) S.O. 1579(E) daed 28.03.2024	Import
162	The Copper Products (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 4595(E) dated 17.10.2023	Import
		(ii) S.O. 1801(E) dated 25.04.2024	Import
163	The Drums and Tins (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4596(E) dated 17.10.2023	Import
164	The Door Fittings (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4646(E) dated 23.10.2023	Import
165	The Bottled water dispensers (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	(i) S.O. 4647(E) dated 23.10.2023	Import
		(ii) S.O. 2173(E) dated 03.06.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
166	The Helmet for Police Force, Civil Defence and Personal Protection (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 4649(E) dated 23.10.2023	Import
167	The Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 5022(E) dated 21.11.2023	Import
		(ii) S.O. 2581(E), dated 03.07.2024	
168	The Legal Metrology-Material Measures of Length (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5029(E), dated 21.11.2023	Import
169	the Textiles—High Density Polyethylene (HDPE) /Polypropylene (PP) Woven Sacks for Packaging Fertilizers (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016	(i) S.O. 5177(E), dated 06.12.2023	Import
		(ii) S.O. 2180(E), dated 04.06.2024	Import
170	The Textiles — High Density Polyethylene (HDPE)/ Polypropylene (PP) Woven Sacks for Packaging of 50 kg Cement (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of	(i) S.O. 5178(E), dated 06.12.2023	Import
		(ii)S.O. 2181 (E) dated 04.06.2024	

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
	Chemicals and Fertilizers		
171	The Textiles — Polypropylene (PP) Woven, Laminated, Block Bottom Valve Sacks for Packaging of 50 kg Cement (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	(i) S.O. 5179(E), dated 06.12.2023	Import
		(ii) S.O. 2182(E), dated 04.06.2023	Import
172	The Textiles — High Density Polyethylene (HDPE) Polypropylene (PP) Woven Sacks for Packaging of 25 kg Polymer Materials (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	S.O. 5180(E), dated 06.12.2023	Import
173	the Textiles — Polypropylene (PP)/High Density Polyethylene (HDPE) Laminated Woven Sacks for Mail Sorting, Storage, Transport and Distribution (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	(i) S.O. 5181(E), dated 06.12.2023	Import
		(ii) S.O. 2183(E), dated 04.06.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
174	The Safes, Safe Deposit Locker Cabinets and key locks (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5293(E), dated 08.12.2023	Import
175	The Hinges (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 5294(E), dated 08.12.2023	Import
		(ii) S.O. 2982(E), dated 26.07.2024	Import
176	The Cycle and Rickshaw Tyres and Tubes (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5323(E), dated 11.12.2023	Import
177	The Rubber Gaskets for Pressure Cookers (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 5371(E), dated 14.12.2023	Import
178	The Laboratory Glassware (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 44(E), dated 01.01.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
179	The Electrical Accessories (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 43(E), dated 01.01.2024	Import
180	The Poly Vinyl Chloride (PVC) Homopolymers (Quality Control) Order, 2024 under the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	(i) S.O. 920(E), dated 26.02.2024	Import
		(ii) S.O. 3595 (E) dated 23.8.2024	
181	Polypropylene (PP) Materials for Moulding and Extrusion (Quality Control) Order, 2024 under th the Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	(i) S.O. 921(E), dated 26.02.2024	Import
		(ii) S.O. 3594 (E) dated 23.08.2024	
182	Diesel Engines – NOx Reduction Agent AUS 32 (Quality Control) Order, 2024 under the he Bureau of Indian Standards Act, 2016 by Ministry of Chemicals and Fertilizers	S.O. 922(E), dated 26.02.2024	Import
183	The Air Cooler and Air Filters (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1114(E), dated 05.03.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
184	The Electrical Appliances for Kitchen (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016	S.O. 1128(E), dated 05.03.2024	Import
185	The Electrical Appliances for Skin or Hair care (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	S.O. 1125(E), dated 05.03.2024	Import
186	The Electrical appliance fans (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1124(E), dated 05.03.2024	Import
187	The Electrical appliance for commercial dispensing and vending (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1127(E), dated 05.03.2024	Import
188	The Electrical appliance for domestic clothes washing (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1126(E), dated 05.03.2024	Import

Sr. No.	Rule or Regulation or Order under The law	Notification and their amendments	Relating to (Export/Import)
1	2	3	4
189	The Asbestos or Fibre Cement based Products (Quality Control) Order, 2024 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1152(E), dated 06.03.2024	Import
190	The Water meters and accessories (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016	S.O. 1142(E), dated 05.03.2024	Import
191	The Gypsum based Building Materials (Quality Control) Order, 2024 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 1153(E), dated 06.03.2024	Import
		(ii) S.O. 2007(E), dated 14.05.2024	
192	The Electrical Appliances for domestic water heating (Quality Control) Order, 2023 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	S.O. 1253(E), dated 05.03.2024	Import
193	The V-Belt (Quality Control) Order, 2024 under the Bureau of Indian Standards Act, 2016 by Ministry of Commerce and Industry	(i) S.O. 1252(E), dated 06.03.2024	Import
194	The Telescopic Ball Bearing Drawer Slide (Quality Control) Order, 2024 under the Bureau of Indian Standards Act, 2016 Ministry of Commerce and Industry	(i) S.O. 1962(E), dated 02.05.2024	Import

3. The notification will be effective from the date of such notification unless specifically mentioned in the same. The prohibition, restriction or obligation will cease to exist if the notifying document is rescinded or superseded.

F.No. _____

The Under Secretary to the Govt. of India

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